

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:- 16186-JK (LD) of 2024**

**DATED: - 24 - 09 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated: 24.09.2024

No:-LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

*Reyaz Ali Bhat*  
24.09.24  
(Reyaz Ali Bhat)  
Assistant Legal Remembrancer

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**Annexure to the Government Order No.16186 -JK (LD) of 2024 dated 24.09.2024**

S No.	Case No. Title of the case	OIC
1	WPC No. 2034/2024 titled Aamir Hussain Khooru V/S U.T of J&K & others.	<b>Shri Sarfaraz Bashir SDPO Sopore JKPS- 125839</b>
2	OWP No. 1679/2014 titled Abdul Rahim Guru V/S U.T of J&K & others.	
3	OWP No. 580/2005 titled Syed Hissam ud-din Gilani V/S U.T of J&K & others.	
4	WP No. 218/2020 titled Abdul Aziz Wani V/S U.T of J&K & others.	
5	OWP No. 710/2012 titled Haji Ghulam Mohammad Nagar V/S U.T of J&K & others.	
6	OWP No. 2270/2018 titled Imtiyaz Ahmad Mir & others V/S U.T of J&K & others.	
7	OWP No. 2611/2022( CM No.6593/2022 titled M/S M.T Association & others V/S U.T of J&K & others	
8	OWP No. 2270/2018 titled Imtiyaz Ahmad Mir & others V/S U.T of J&K & others.	
9	OWP No. 1866/2013 titled Abdul Jabbar Lone V/S U.T of J&K & others.	
10	UT of J&K Vs Ishfaq Ahmad Shalla, whereby the accused involved in case FIR No.58/2023 u/s 8/21 NDPS Act P/s Bomai	<b>Sh. Rayees Mir SDPO Sopore</b>
11	T.A.No.6533/2021 in SWP No.594/2017 titled Zahoor Ahmad Khan Vs State of J&K and others	<b>Mr. Nasir Ahmad Shah- Dy-SP (S) (Personnel) PHQ contact No.7006770143</b>
12	T.A.No.1591/2021 in SWP No. 2161/2018 titled Imtiyaz Ahmad Laloo Vs State of J&K and others	
13	T.A.No.3629/2021 in SWP No.2912/2018 titled Imtiyaz Ahmad Tantray Vs State of J&K and others.	
14	T.A.No.6584/2021 in SWP No.2001/2015 titled John Mohammad Wani Vs State of J&K and others	
15	Union Territory of Jammu & Kashmir & other V/s Rauoof Ahmad Zargar & others in WP (C) ____	<b>Mr. Virender Singh, AIG (Pers), Police Headquarters, J&amp;K</b>
16	Reyaz Ahmad Sheikh V/s U.T of J&K & Others in O.A No.196/2023	<b>Mr. Gazanfer Syed No. 3007/NGO, Cell No. 7051510654 (Email: hqrs@jkpolice.gov.in)</b>
17	Nisar Ahmad & Others V/s U.T of J&K & Others in OA No. 1032/ 2022	<b>Mr. Atul Sharma, JKPS, SSP, Staff Officer to Commandant General, Home Guard/CD &amp; SDRF, J&amp;K</b>
18	Tawseed Ahmad Lone V/s U.T of J&K & Others in OA NO. 30/2022	<b>Mr. Nasir Ahmad Shah- Dy-SP(S) (Personnel)</b>

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		<b>PHQ, J&amp;K, contact No.7006770143</b>
19	Irshad Rashid Shah Versus U.T of J&K and Ors in WP (C) No. 1819/2023	<b>Mr. Nasir Ahmad Shah-Dy-SP (S) (Personnel) PHQ, Contact No.7006770143</b>
20	Sahil Maqbool V/s U.T of J&K & Others in O.A No.434/2024	<b>Mr. Syed Ishfaq Manzoor, Deputy Director/ Officer In- charge, Forensic Science Laboratory, Srinagar</b>
21	WP (C) No.2033/2024 titled Safana Ali	<b>ShMurtaza Ahmad DySP CID CI Kashmir</b>
22	O.A No.585/2024 titled Shabir Ahmad Malla	
23	Contempt Petition no.217/24 titled Dr. Sunny Kumar Singh	

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